



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : www.rbi.org.in/hindi

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June 30, 2022

**Calendar for Auction of Government of India Treasury Bills**  
(For the Quarter ending September 2022)

After reviewing the cash position of the Central Government, the Reserve Bank of India, in consultation with the Government of India, has decided to notify the amounts for the issuance of Treasury Bills for the quarter ending September 2022 as under:

<b>Notified Amount for Auction of Treasury Bills</b> (July 01, 2022 to September 30, 2022)						(₹ Crore)
<b>Date of Auction</b>	<b>Issue Date</b>	<b>91 Days</b>	<b>182 Days</b>	<b>364 Days</b>	<b>Total</b>	
July 06, 2022	July 07, 2022	9,000	7,000	5,000	21,000	
July 13, 2022	July 14, 2022	9,000	7,000	5,000	21,000	
July 20, 2022	July 21, 2022	9,000	7,000	5,000	21,000	
July 27, 2022	July 28, 2022	9,000	7,000	5,000	21,000	
August 03, 2022	August 04, 2022	9,000	7,000	5,000	21,000	
August 10, 2022	August 11, 2022	9,000	7,000	5,000	21,000	
August 17, 2022	August 18, 2022	9,000	7,000	5,000	21,000	
August 24, 2022	August 25, 2022	9,000	7,000	5,000	21,000	
August 30, 2022	September 01, 2022	9,000	7,000	5,000	21,000	
September 07, 2022	September 08, 2022	9,000	7,000	5,000	21,000	
September 14, 2022	September 15, 2022	9,000	7,000	5,000	21,000	
September 21, 2022	September 22, 2022	9,000	7,000	5,000	21,000	
September 28, 2022	September 29, 2022	9,000	7,000	5,000	21,000	
<b>Total</b>		<b>1,17,000</b>	<b>91,000</b>	<b>65,000</b>	<b>2,73,000</b>	

2. The Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.No.4\(2\)-W&M/2018 dated March 27, 2018](#) issued by the Government of India, as amended from time to time.